

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5382
TO BE ANSWERED ON 06.04.2017

PMGSY IN KARNATAKA

5382. SHRI B. SRIRAMULU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the projects that are operational in Karnataka under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last two years;
- (b) the total amount allocated, released and expenditure incurred thereunder during the said period;
- (c) the number of additional projects under consideration for sanction during the current year for the State under PMGSY;
- (d) whether any special relaxations in norms would be applied in the background of recent rain and flood fury in the State; and
- (e) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the Core Network. Projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) are tendered, awarded and executed by State Governments through their designated agencies, i.e., State Rural Roads Development Agencies (SRRDAs) at the State level and Programme Implementation Units (PIUs) at the district level. The Central Government has also launched PMGSY-II which envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. The Ministry of Rural Development has sanctioned the entire eligibility of State of Karnataka under PMGSY-I and PMGSY-II to the State.

Since inception of PMGSY, 3,313 works with a value of Rs.3339.17 crore covering a road length of 16,359 km have been cleared by the Ministry of Rural Development under PMGSY-I to Karnataka. Out of this, the State has reported that 3,312 works have been completed covering a road length of 16,357.155 km as on 31.3.2017. Under PMGSY-II, a total of 325 works with a value of Rs.1,031.35 crore covering a road length of 2,241.178 km have been cleared by the Ministry of Rural Development to Karnataka. Out of this, the State has reported that 308 works have been completed covering a road length of 2,167.933 km as on 31.3.2017.

The fund sharing pattern of PMGSY has been revised from the year 2015-16 in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States (Jammu & Kashmir, Himachal Pradesh and Uttarakhand) for which it is 90:10. Details of annual allocation of Central fund, expenditure and road length completed during the last two years in Karnataka are as follows:-

Year	Annual Central Fund Allocation (Rs. Cr.)	Central fund Released (Rs. in Cr.)	Expenditure reported by the State (Rs. in Cr.)	Road length completed (in Km)
2014-15	237.00	237.00	411.23	627.68
2015-16	140.80	140.80	279.40	831.23

(d) &(e): As per the programme guidelines of PMGSY, the relevant works are required to be executed by PIUs and completed within a fixed time period from the date of issue of the Work Order. In case the period of execution is likely to be adversely affected by monsoon or other seasonal factors, the time period for execution is suitably determined while approving the work programme.
